

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING
AND CONSTRUCTION COMPANY, SERVING THE POWER,
INDUSTRIAL AND INFRASTRUCTURE SECTORS.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Technofab Engineering Limited CIN: L74210DL1971PLC005712
2.	Address of the registered office	913, Hemkunt Chambers 89, Nehru Place New Delhi, South Delhi -110019
3.	URL of website	https://technofabengineering.com/
4.	Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C Mathura Road Faridabad 121003, Haryana
5.	Installed capacity of main products/ services	The company is having 14 important ongoing projects at various location.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2021 - 2022: - Quantity-NA, Value – 11294.32 Lakhs
7.	Number of employees/ workmen	67
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of	Available at https://technofabengineering.com /
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at https://technofabengineering.com /
10.	Last date for receipt of expression of interest	16 th March 2023
11.	Date of issue of provisional list of prospective resolution applicants	26 th March 2023
12.	Last date for submission of objections to provisional list	31 st March 2023
13.	Process email id to submit EOI	cirp.technofabengineeringltd@gmail.com



Atul Mittal
Atul Mittal

Resolution Professional

IBBI/IPA-001/IP-P00439/2017-18/10762

Date:16/02/2023

Place: Delhi